

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 365 OF 2017 & IA NO. 801 OF 2017 &  
IA NO. 213 OF 2018**

**Dated: 20<sup>th</sup> February, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**Raj West Power Limited**

**.... Appellant(s)**

**Vs.**

**Rajasthan Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Basava Prabhu Patil, Sr. Adv.  
Mr. Geetrajana Ahuja  
Mr. Aman Anand  
Mr. Aman Dixit  
Mr. Suraj  
Mr. R.K. Sharma

Counsel for the Respondent(s) : Mr. R. K. Mehta  
Ms. Himanshi Andley for R.1  
  
Mr. P. N. Bhandari for R.2 to 4

**ORDER**

We have heard learned counsel for the parties. List the matter for hearing on **21.03.2018**. No coercive steps will be taken till the next date of hearing.

**(Justice N. K. Patil)  
Judicial Member**

*ts/mk*

**(I.J. Kapoor)  
Technical Member**